

ITEM NO.1648

COURT NO.3

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 418/2022

BISWANATH SAHU

Petitioner(s)

VERSUS

SASMITA SAHU

Respondent(s)

(FOR ADMISSION and IA No.87104/2022-STAY APPLICATION )

Date : 25-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR  
Mr. Umakant Mishra, Adv.  
Mr. Rajesh Kumar Nayak, Adv.  
Mr. Niranjana Sahu, Adv.  
Mr. Debabarta Das, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Heard the learned counsel appearing for the petitioner.

Learned counsel appearing for the petitioner makes a statement that his client would like to go for mediation, as he is hopeful to arrive at some amicable settlement.

In these circumstances, it will be in the interest of both the sides to sit together and try to resolve the controversies as far as possible.

Issue notice.

Tag with T.P.(C) No. 178 of 2020 and T.P.(C) No. 577 of 2020.

The parties shall appear before the Supreme Court Mediation

Centre on 12.08.2022 at 2.00 p.m.

Awaiting mediation report, list the matter on 29.08.2022.

In the meantime, further proceedings of the CrI.P No. 143 of 2021 titled as "*Sasmita Sahu v. Biswanath Sahu*" pending before Ld. Judge, Family Courts at Cuttack, Odisha shall stand stayed.

(PANKAJ KUMAR NEGI)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR